IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 110
IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd. .... Applicant/petitioner
v.
Value Infrabuild India Pvt. Ltd. .... Respondent

SECTION : UNDER SECTION 7 OF THE IBC, 2016

Order delivered on 25.04.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner: Mr. Kunal Godhwani, Adv.

ORDER

A reference is made to the appeal pending before Hon'ble Appellate Tribunal in which the orders have been reserved.

List for further consideration on 20.05.2019.

-Sd-
(M. M. KUMAR)
PRESIDENT

-Sd-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

25.04.2019.
Aarti Makker